

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 150
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

.... Applicant/petitioner

Vs.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondent

SECTION:

Under Section 397-398

Order delivered on 17.01.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

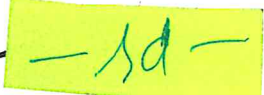
PRESENT:

For the Applicant : Mr. Rakesh Kumar, Mr. Aashish Khattar, Mr. Siddharth Patra, Advs.
For the Respondent : Mr. Anand Chhibbar, Sr. Adv, Mr. Shikhar Sarin, Mr. Gaurav Mankotia, Advs.

ORDER

List on 19.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

17.01.2020
Ritu Sharma